<u>COURT - I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 227 OF 2016

Dated: 26th April, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Jharkhand Urja Sancharan Nigam Ltd.		Appellant(s)
Jharkhand State Electricity Regulatory	Vs. Commissi	onRespondent(s)
Counsel for the Appellant(s)	:	Mr. Himanshu Shekhar Mr. Aabhas Parimal Mr. Navin Kumar Mr. Jamnesh Kumar
Counsel for the Respondent(s)	:	Mr. Farrukh Rasheed for R.1

<u>ORDER</u>

Learned counsel for the appellant seeks two weeks time to file rejoinder. He may file the same on or before 11.05.2017 after serving copy on the other side.

List the matter on 18.07.2017.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt